

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 1197/2021

JAIRAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Cr1.A. No. 1198/2021 (II)

Date : 15-05-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhishek Atrey, AOR
Dr. Abhishek Atrey, Adv.
Ms. Ambika Atrey, Adv.
Mr. Akash Giri, Adv.

For Respondent(s)

Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

In both the matters numbered above, Records of the case have
already been received.

Two weeks time is granted to appellant to to serve copy of
NLPA to the concerned Ld. standing counsel and to file proof.

List again on 3.8.2023.

VIVEK SAXENA
Registrar